

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 321 of 2013**

**Dated : 22<sup>nd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Transmission Corporation of Andhra Pradesh & Ors.  
....Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Reg. Commission & Anr.  
...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Counsel for the Respondent(s) : Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC  
Ms. Ruth Elwin  
Mr. Matrugupta Mishra for R.2**

**ORDER**

Post the matter for hearing on **26.05.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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